

(c) and (d) Some such instances have come to notice.

(e) Government have consistently demanded that Pakistan should dismantle the infrastructure that exists in Pakistan for training terrorists, close down its training camps and hand-over terrorists and fugitives from the law who have been given sanctuary in Pakistan.

Government have also brought to the attention of the International Community Pakistan's active involvement in the instigation and sponsorship of terrorism against India. Government is aware of the activities of the ISI and is keeping a close and continuous watch on the situation and all necessary efforts including sustained operations against terrorists and subversive elements are being made to ensure that such designs are not allowed to succeed.

Sports under the Concurrent List of the Constitution

2129. SHRI TATHAGATA SATPATHY:
SHRI T. GOVINDAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposal to bring sports under the Concurrent List of the Constitution is pending with the Government since long;

(b) if so, the reasons for the delay;

(c) the reaction of the State Governments thereto;

(d) the funds allocated by the Government for the promotion of sports at National and State level during each of the last three years; and

(e) the steps proposed to be taken by the Government thereon?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) Yes Sir. The proposal of bringing 'Sports' from the State List to the Concurrent List of the Constitution is under consideration since 1988. The process of bringing Sports under Concurrent list is under process and an all party meeting to discuss the subject is slated to be called by the Hon'ble Minister for Parliamentary Affairs shortly.

(c) As on date while 16 states viz. Arunachal Pradesh, Bihar, Goa, Haryana, Himachal Pradesh, Kerala, Maharashtra, Madhya Pradesh, Meghalaya, Manipur, Mizoram, Nagaland, Orissa, Sikkim, Tripura and Uttar Pradesh have agreed to the proposal, 10 State Governments viz. Andhra Pradesh, Assam, Delhi, Gujarat, Jammu and Kashmir, Karnataka, Punjab, Rajasthan, Tamil Nadu and West Bengal have not agreed to the proposal.

(d) The details the fund allocated by the Government at the National and State level is enclosed in *Statement-I* and II respectively.

(e) The Government is pursuing the matter with the State Governments who have not agreed to the proposal of bringing 'Sports' from the State List to the Concurrent List. An All Party Meeting on the subject is likely to be held soon.

Statement-I

Funds allocated by the Central Government on Sports during the last three years

Year	Rs. (in Crores)
1995-96	64.13
1996-97	80.79
1997-98	81.64

Statement II*Statement showing State-wise details of Grants Released during 1995-96, 1996-97 and 1997-98*

(All amounts in Rupees)

Sl.No.	State/UT	1995-96	1996-97	1997-98
1	2	3	4	5
1.	Andhra Pradesh	12,50,000	21,50,000	45,00,000
2.	Arunachal Pradesh	20,65,000	NIL	NIL
3.	Assam	46,20,000	8,00,000	33,00,000
4.	Bihar	25,92,400	NIL	NIL
5.	Goa	NIL	NIL	NIL
6.	Gujarat	5,17,242	2,16,613	7,12,000
7.	Haryana	38,88,000	98,33,400	51,94,500
8.	Himachal Pradesh	1,86,000	89,10,400	95,05,275
9.	Jammu & Kashmir	NIL	NIL	38,90,000
10.	Karnataka	64,34,300	837,94,558	73,24,850
11.	Kerala	6,00,100	31,26,132	40,99,170
12.	Madhya Pradesh	70,00,000	NIL	21,60,000
13.	Maharashtra	1,17,90,500	18,00,000	15,80,000
14.	Manipur	NIL	43,50,000	10,00,000

1	2	3	4	5
15.	Meghalaya	NIL	NIL	NIL
16.	Mizoram	1,07,74,500	86,19,600	NIL
17.	Nagaland	25,00,000	NIL	30,00,000
18.	Orissa	4,95,000	90,00,000	NIL
19.	Punjab	NIL	2,50,000	NIL
20.	Rajasthan	8,25,000	13,30,000	8,21,200
21.	Sikkim	NIL	9,68,454	8,10,000
22.	Tamil Nadu	3,32,925	35,15,575	25,52,400
23.	Tripura	NIL	14,50,000	123,67,500
24.	Uttar Pradesh	54,39,488	8,00,000	21,50,000
25.	West Bengal	5,86,490	35,00,000	NIL

UNION TERRITORIES

1.	Andaman & Nicobar Islands	NIL	NIL	NIL
2.	Chandigarh	1,75,500	1,75,500	17,50,000
3.	Dadra & Nagar Haveli	NIL	NIL	NIL
4.	Daman & Diu	NIL	NIL	2,82,000
5.	Delhi	NIL	12,50,000	NIL
6.	Pondicherry	NIL	NIL	NIL
7.	Lakshadweep	NIL	NIL	NIL